

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 90 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

04/06.09.2021

Mr. G.C. Jha, Advocate is directed to accept notice on behalf of respondent no.3.

Let the name of Mr. G.C Jha, Advocate be reflected in the cause-list as counsel for the respondent no.3.

Mr. Nikhil Ranjan, Advocate is directed to serve two copies of memo of this appeal along with copy of the award to Mr. G.C Jha, Advocate.

On the request made by the parties, list this case after three weeks.

(ANANDA SEN , J)